

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/1681(KB)2018
IA(I.B.C)/1473(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD JULY 2024

IN THE MATTER OF	PARAG SALES CORPORATION VS HVR PROJECTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Ms.Khudhnoo Shah Rajani,Adv.] For the Applicant

Mr.Shaunak Mitra,Adv.] For the Liquidator

Mr. Sabir Kanti Majumdar, Adv.]

ORDER

1. Ld.Counsel on both sides present.

2. **IA(I.B.C)/1473(KB)2024**

- i. This application has been filed by the applicant/Successful Bidder under section 60(5) of the Code for seeking urgent hearing/listing of IA 1243/2024.
- ii. In view of the fact that IA seeking relief and concession being IA No. 1243/2024 is coming up for hearing on 19thAugust, 2024, the present IA 1473/2024 for urgent hearing/listing of IA 1243/2024 is disposed of.
- iii. List the IA along with CP on **19/08/2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)